

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-46/2020

Rajkumar Das ...Applicant.

Vs

State of Goa and anr. ...Respondents.

Shri Y. Kotkar, Advocate for the applicant.

Shri G. Nagvenkar, Addl. Public Proecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 13th October 2020.

PC.

The applicant's counsel seeks time.

2. Post the matter on 20.10.2020.

DAMA SESHADRI NAIDU, J.

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